

ITEM NO.1+9

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).961/2021

NEIL AURELIO NUNES & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.107531/2021-EX-PARTE AD-INTERIM RELIEF and IA No.107530/2021-EXEMPTION FROM FILING AFFIDAVIT, IA No. 117671/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 110006/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 117669/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH

W.P.(C) No. 967/2021 (X)

(WITH IA No. 107614/2021 - EX-PARTE AD-INTERIM RELIEF, IA No. 107613/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 110016/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 1002/2021 (X)

(WITH IA No. 111778/2021 - STAY APPLICATION)

W.P.(C) No. 1021/2021 (X)

(FOR ADMISSION)

W.P. (C) No. 1105/2021 (X)

(FOR ADMISSION and IA No.127675/2021-EX-PARTE STAY and IA No.127676/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 28-10-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

961/21, 967/21

1105/21

Mr. Arvind Datar, Sr Adv.

Dr. Charu Mathur, AOR

Mr. Sanjay Kumar Dubey, Adv.

Mr. Rahul Unnikrishnan, Adv.

Mr. Malak Bhatt, Adv.

Mr. Vishal Meghwal, Adv.

1002/21

Mr. Vivek Singh, AOR

1021/21

Mr. Subodh S. Patil, AOR

Mr. Shrirang Choudhari, Adv.

1105/21

Mr. Lokesh Choudhary, Adv.
Mr. Brijesh Gupta, Adv.

Dr. Charu Mathur, AOR
Mr. Sanjay Kumar Dubey, Adv.
Mr. Malak Bhatt, Adv.
Mr. Vishal Meghwal, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Apoorv Kurup, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Sugosh Subramanyam, Adv.
Mr. Amrish Kumar, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Gaurav Sharma, AOR
Mr. Kirtman Singh, Adv.
Mr. Waize Ali Noor, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Ms. Srirupa Nag, Adv.
Mr. Taha Yasin, Adv.

Mr. A. Mariarputham, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv./AAG
Dr. Joseph Aristotle S., AOR

Mr. P. Wilson, Sr. Adv.
Mr. R. Nedumaran, AOR
Mr. Apoorv Mahotra, Adv.

Mr. V.K. Biju, AOR
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Abhay Pratap Singh, adv.
Mr. Shaji George, Adv.
Ms. Vijay Laxmi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the petitions on 16 November 2021 on the top of the Board.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER